

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20918/2005

(From the judgement and order dated 28/09/2005 in WP No.6172/2005
of The HIGH COURT OF BOMBAY)

STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

S.D.S. SHASTRA MAHAVIDYALAYA & ORS.

Respondent(s)

(With appln(s) for intervention, vacating stay, prayer for interim relief and office report)

With S.L.P. (C) Nos.20969-20977 of 2005

(With appln.(s) for intervention, vacating stay, prayer for interim
relief and office report)

Date: 06/01/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. T.R. Andhyarujina, Sr. Adv.

Mr. Ravindra Keshavrao Adsure, Adv.

For Respondent(s)

Mr. U.U. Lalit, Sr. Adv.

Ms. Aprajeeta Singh,Adv.

Mr. T. Mahipal,Adv.

Mr. Dharam Bir Raj Vohra,Adv.

Mr. V.K. Rao,Adv.

Ms. Madhu Sikri,Adv.

Mr. U.U. Lalit,Sr.Adv.

Mr. Sanjay Sen,Adv.

Mr. Rana S. Biaswas,Adv.

Mr. Vishal Anand,Adv.

Ms. Sarla Chandra,Adv.

Mr. Nitin Lalwani,Adv.

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Mr. Jaideep Gupta,Sr.Adv.

Mr. Shivaji M. Jadhav,Adv.

Mr. Himanshu Gupta,Adv.

Mr. Brij Kishor Sah,Adv.

Mr. Manish Pitale,Adv.

Mr. Chander Shekhar Ashri,Adv.

Mr. Mukul Rohtagi,Sr.Adv. (In SLP 20918/2005)

Mr. Dhruv Mehta,Adv.

Ms. Jayashree Wad,Adv.

Mr. Ashish Wad,Adv.

Mr. Neeraj Kumar,Adv.

Mr. Arvind Gupta,Adv.

for M/s. J.S. Wad & Co.,Adv.

Mr. Sushil Karanjkar,Adv.

Mr. K.N. Rai,Adv.

Mr. Vinay Kumar,Adv.

Mr. Naresh Kumar,Adv.

Mr. M.D. Adkar,Adv.

Mr. Vijay Kumar,Adv.

Mr. Vishwajit Singh,Adv.

Mr. Nitin S. Tambwekar,Adv.

Mr. B.S. Sai,Adv.

Mr. K. Rajeev,Adv.

Mr. S.U.K. Sagar,Adv.

Ms. Bina Madhavan,Adv.

for M/s. Lawyers' Knit & Co.,Adv.

Mr. C.K. Thomas,Adv.

Ms. Asha G. Nair,Adv.

Mr. Anand Bhushan Kanade,Adv.

UPON hearing counsel the Court made the following

O R D E R

ions

The matters require elaborate submissions. List these petitions on a non-miscellaneous day in the week commencing 23rd January, 2006.

Pleadings may be completed by 20th January, 2006.

[T.I. Rajput]

[V.P. Tyagi

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A.R.-cum-P.S.

Court Master